

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET : NEW DELHI**

NOTICE

Subject : Empanelment of Local Commissioners.

In pursuance to Order No. 10/2019 dated 13.02.2019 of the Ld. District & Sessions Judge (South), applications are invited on the prescribed proforma as per Annexure-I, from the advocates practicing at Saket Courts Complex who fulfill the eligibility criteria as mentioned below, for preparing an additional panel of 15 Local Commissioners for South District, Saket Court Complex, New Delhi for the purposes of recording of evidence in Civil Cases and Receivers under the SARFAESI Act and in other Civil & Criminal Cases for a period of two years.

Applications duly filled should be submitted in the General Admn. Branch, South District, Saket Courts Complex, New Delhi on all working days between 10:00 a.m. to 05:00 p.m. latest by 08.03.2019 through Receipt and Issue Branch (South District).

"Criteria : Applicant should be a practicing advocate of the Saket Bar Association (Regd.) with 3 to 7 years standing at the Bar and with chamber at the Lawyers' Chambers Block, District Courts Complex, Saket, New Delhi and/or office and/or residence situated in the South or South-East Districts, New Delhi."



(Jyoti Kler)
Additional District Judge
Officer In-Charge, General Admn. Branch
For District & Sessions Judge (South)

No. 66 / 1841-1859 /Genl. Admn./SD/2019

New Delhi, dated 22.02.2019

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. PS to the Ld. District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Secretaries of all Bar Associations at Saket, Tis Hazari, Karkardooma, Rohini, Dwarka and Patiala House Courts/New Delhi Bar Association with a request to affix on notice boards.
5. Care Taking Branches of all District Courts Complexes, at Delhi with request to affix on notice boards.
- ✓ 6. Nodal Officer Website, Saket Court Complex, New Delhi with request to upload on the website of Saket Court Complex.
7. Website Committee, Tis Hazari Court (HQs), Delhi with request to upload on the website of Delhi District Court.



(Jyoti Kler)
Additional District Judge
Officer In-Charge, General Admn. Branch
For District & Sessions Judge (South)

Date : _____

From :

Name of applicant : _____
 Enroll. No. of Bar
 Council of Delhi _____
 Residential Address _____
 with Phone No. _____

Self Attested
 Photograph of the
 applicant

To

The Ld. District & Sessions Judge (South)
 District Courts Complex : Saket
 New Delhi.

Sub. : Application for Empanelment of Local Commissioner for South District, Saket Courts Complex, New Delhi for the purposes of recording of evidence in Civil Cases and Receiver under SARFAESI Act and in other Civil & Criminal Cases.

Respected Madam,

Please accept my application on the subject mentioned above. My particulars are as under :-

1.	Name	
2.	Father's/Husband's Name	
3.	Date of Birth	
4.	Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No. (Attach Enrollment Certificate).	
5.	Registration No. / Membership No. of the Saket Bar Association with date (Attach proof).	
6.	Chamber No. (if allotted) at Lawyers' Chambers Block, Saket Courts Complex, New Delhi. (Attach a copy of allotment letter or allotment order).	
7.	Residential Address with Telephone No. (Attach proof)	
8.	Official Address with Telephone No. (Attach proof)	
9.	Court where mainly practicing	
10.	Whether earlier empaneled / appointed as Local Commissioner or Receiver ? If yes, give details.	
11.	Whether applicant is on any other panel ? If so, give details.	
12.	Whether advocate with disability and/or advocate who is divorcee/widow/single ? Please specify.	
13.	Any special reason, the applicant wants to adduce in support of his/her application.	

Yours faithfully

(_____)
 Name of applicant